

Filing Under Clause (ca) of Sub-regulation (2) of Regulation 13 of the IBBI (Insolvency Resolution Process of Corporate Persons) Regulations, 2016

Amount in Rupees

Sr. NO.	Category of creditor	Summary of claims received		Summary of claims admitted			Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted *	% Share in Total amount of Claims Admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	Annexure -1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	Annexure -2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	5,50,45,410.01	1	5,28,93,757.06	100%	NIL	21,51,652.95	21,51,652.95	Annexure -3	Claim Provisionally admitted for Rs.5,28,93,757.06/- .Clarification sought in respect of the amount of claim not admitted for Rs 21,51,652.95.
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	-	Annexure -4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	Annexure -5	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	Annexure -6	
7	Operational creditors (Government Dues)	1	27,86,64,971.00	1	0	0	NIL	27,86,64,971.00	27,86,64,971.00	Annexure -7	The claim is pending for verification as the corporate debtor has not provided any details together with the log in credentials for log in to departmental site.
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	22,05,77,744.65	1	0	0	NIL	22,05,77,744.65	22,05,77,744.65	Annexure -8	The claim is pending for verification .The Claimant has not provided the KYC documents.
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	Annexure -9	
	Total	3	55,42,88,126	3	5,28,93,757	100%	-	50,13,94,369	50,13,94,369		
* Note:-	Claims are Provisionally Admitted										